

Annexure - 7																
Name of the corporate debtor: Distribution Logistics Infrastructure Private Limited					Date of commencement of CIRP: 14.05.2026					List of creditors as on: 24.07.2026						
List of operational creditors (Government dues)																
														(Amount in Rs)		
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	Deputy Commissioner of State Tax Nagpur		27-05-2026 thereafter sent a revised claim on 11/06/2026	₹ 3,16,31,791.00	₹ -	Unsecured	NA	NIL	NO	NA	NA	NA	₹ -	₹ 3,16,31,791.00	Claims are under verification	
2	EPFO Bengaluru		27-05-2026	₹ 36,19,563.00	₹ -	Unsecured	NA	NIL	NO	NA	NA	NA	₹ -	₹ 36,19,563.00	Claims are under verification	
3	Office of Deputy Assistant Commissioner of Customs Nagpur		16/06/2026 physical Claim received	₹ 2,28,86,797.00	₹ 2,28,86,797.00	Unsecured	NA	NIL	NO	NA	NA	NA	₹ -	₹ -	Admitted	
4	Samanduru Grama Panchayati		07-07-2026	₹ 91,65,618.00		Unsecured	NA	NIL	NO	NA	NA	NA	₹ -	₹ 91,65,618.00	Claims are under verification	
TOTAL				₹ 6,73,03,769.00	₹ 2,28,86,797.00								₹ -	₹ 4,44,16,972.00		